

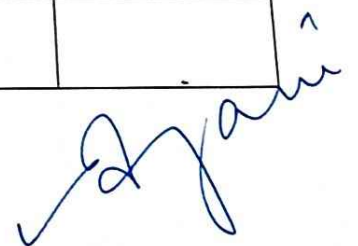
**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

modified Duty Roster for the Month of April, 2022

The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI, as well as for the work related to designated courts for trying the cases pertaining to MP/MLAs.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest, transit remand, issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein, including recording of statement u/s.164 Crpc.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holi day	Court Room No.
01.	Ms. Anjani Mahajan, CMM Residential Address:- H.No.,X-6A first floor Houz Khas,New Delhi.			201
02.	Ms. Vidhi Gupta Anand,ACMM-01 Residential Address:- B-123,Top Floor, Nirman Vihar,Delhi- 110092			203
03.	Sh. Deepak Kumar II, ACMM-02			



	Residential Address:- 778, Type-08, R.K. Puram, New Delhi	29.04 .2022		205
04.	Sh. Vaibhav Mehta, ACMM-03. Residential Address:- H.No. 5639/40, Basti Harphool Singh Sadar Thana,Sadar Bazar, Delhi-06	28.04.2022		502
05.	Sh. Harjeet Singh Jaspal, ACMM-04 Residential Address:- B-801, Judicial Officer's Residential Complex, Sec.- 26,Rohini, Delhi- 110052	27.04.2022 30.04.2022		503


(Anjani Mahajan)

Chief Metropolitan Magistrate
Rouse Avenue Court Complex,
New Delhi

Remarks:

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
3. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs through e-mail wherein the charge sheet has already been filed.
4. The fresh Bail/urgent applications wherein the charge sheet has not so far been filed, shall be assigned to the ACMM by the undersigned.
5. In case any officer proceeds on leave or is not available due to some unavoidable circumstances the matters shall be placed before the Ld. Link Officer of the duty Magistrate.
6. Officers will be available physically in court room till duty hours.
7. The Officials who actually performed duty with Presiding Officers on Sunday/holidays shall be entitled for compensatory leave, as per rules.
8. Urgent filing after 03.30 PM can be made on the following e-mail addresses of concerned courts as per duty roster:



Sl. No.	Officer name/court	e-mail ID
1.	Ms. Anjani Mahajan, Ld. CMM	Readercmmradc@gmail.com
2.	Ms. Vidhi Gupta Anand, Ld. ACMM-01	Readeracmm01radc@gmail.com
3.	Sh. Deepak Kumar II, Ld. ACMM-02	Readeracmm02radc@gmail.com
4.	Sh. Vaibhav Mehta, Ld. ACMM-03	Readeracmm03radc@gmail.com
5.	Sh. Harjeet Singh Jaspal, Ld. ACMM-04	Readeracmm04radc@gmail.com


(Anjani Mahajan)

Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi

Order No.27/CMM/RADC/DR/2022/2740-12800-C Dated, 27/04/2022

Copy forwarded for information and necessary action to:

- 1.The Ld. Registrar General, Hon'ble High Court of Delhi.
(Through Ld. District & Session Judge-Cum Special Judge (P.C. Act),
Rouse Avenue Court Complex, Delhi)
- 2.The Ld. District & Sessions Judge, (HQs), Delhi.
- 3.The Ld. District & Session Judge-Cum-Special Judge (P.C. Act) (CBI),
Rouse Avenue Court Complex, Delhi)
4. All the Officers posted at Rouse Avenue District Court, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex,
Lodhi Road, New Delhi.
- 6.The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts,Delhi.

8. The Website Committee, Tis Hazari Court, Delhi for being upload on the official website
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.



(Anjani Mahajan)
Chief Metropolitan Magistrate
Rouse Avenue Court Complex
New Delhi. 27/04/2022